

(a) whether the Government propose to formulate a scheme for the welfare of tribal children;

(b) if so, the details thereof; and

(c) the extent to which the scheme is likely to cater to the educational needs of these children?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). Integrated Child Development Services (ICDS) projects are in operation to improve the nutritional and health needs, physical and social development and non-formal education of children in the age group 0-6. Of a total number of 2424 projects, 664 are in tribal areas in 23 States/UTs.

(b) Centrally Sponsored Schemes for establishment of ST girls hostel, ST boys hostel and Ashram Schools are being implemented to cater to the educational needs of tribal children.

Alleged graft charges on officers of Delhi Doordarshan

1671. SHRIG.S. BASAVARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether any officers/ officer of the Delhi Doordarshan have been arrested on alleged graft charges recently;

(b) if so, the details thereof; and

(c) action taken against these officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). A Producer of Doordarshan Kendra, Delhi, was

arrested by C.B.I, on 22.9.90, while allegedly accepting bribe. As he was detained in custody for a period exceeding 48 hours, he was placed under suspension, with effect from 22.9.90, as per the Government instructions.

Foreign Tour by TRIFED Officials

1672. SHRIMATI JAYWANTI NAVINCHANDRA MEHTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Managing Director, Indian Tribals Co-operative Marketing Development Federation (TRIFED) and other officers of the Welfare Ministry are proceeding on a foreign tour;

(b) whether this tour is being organised for the welfare of Scheduled Castes and Scheduled Tribes; and

(c) if so, the details of funds sanctioned by the Government for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) There is no such proposal at present.

(b) and (c). Does not arise.

[*Translation*]

Misleading Advertisements regarding Sale of clothes

1673. PROF. YADU NATH PANDEY:
SHRI GANGA CHARAN LODHI:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of Government

has been drawn to the newsitem appearing in the 'Jansatta' of 5th December, 1990 where in it has been stated that some sale organisers are misleading the public by giving attractive advertisements and organising 'sale' of clothes in the name of some famous hosiery mills;

(b) if so, whether the section 36 (A) of the Monopolies and Restrictive Trade Practices Act has been violated by Oswal Fashion House in their advertisement 'Oswal Grand Sale';

(c) whether the Government have conducted any high level enquiry in this regard;

(d) if so, the details thereof; and

(e) if not, the name of the agency to whom the Government have entrusted the work of conducting enquiry and the outcome thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). The Monopolies and Restrictive Trade Practices Commission have ordered an investigation to be conducted by the Officers of the Director (Research) to find out whether any unfair trade practice has been indulged by the organisers of the 'sale'. The Commission being a quasijudicial body is empowered to take necessary action in the matter under the provisions of the MRTP Act.

(c) to (e). Does not arise.

[English]

Security on Gomati Express

1674. SHRI G.M. BANATWALLA: Will the PRIME MINISTER be pleased to state:

(a) whether Gomati Express was halted by miscreants near Aligarh on 8 December,

1990 and some people were dragged out and killed;

(b) if so, details thereof alongwith the security arrangements made in the train on that day; and

(c) the steps taken to prevent the recurrence of such incidents on trains in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). The Government of Uttar Pradesh have informed that on 8th December, 1990 at about 12-07 hours, a mob stopped train No. 2419 UP Gomati Express by placing Cement sleepers at Home signal of Aligarh Station in Tundla-New Delhi section. The mob killed 4 persons and injured 5 persons. The train was being escorted by one Head constable and 4 constables, two of whom were armed. A case has already been registered under the relevant criminal law.

(c) Government Railway Police provides escorts on Super Fast/ Mail/Express Trains according to the local conditions and requirements. Railway Protection Force also assists the Government Railway Police in this task as and when necessary.

The Railway authorities hold co-ordination meetings with the Government Railway Police authorities of various States for ensuring proper escorting of passenger trains. As and when any deterioration is noticed in the law and order situation in any particular area, the matter is taken up with the concerned police authorities.

Death of female children

1675. SHRI R.N. RAKESH: Will the PRIME MINISTER be pleased to state: